Title: The Minister of State in the Ministry of Parliamentary Affairs and Minister of State in the Ministry of Planning laid the statement regarding status of implementation of the recommendations contained in the 46<sup>th</sup> Report (2011-12) and 62<sup>nd</sup> Report (2012-13) of the Standing Committee on Finance on Demands for Grants pertaining to the Ministry of Planning.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): I beg to lay on the Table of the House the following Statement on the status of implementation of recommendations contained in the following two reports of the Standing Committee on Finance (15 Lok Sabha) in pursuance of the direction 73 A of the hon. Speaker, Lok Sabha.

1. Forty sixth Report of the Standing Committee on Finance on Demands for Grants (2011- 12) of the Ministry of Planning

(Placed in Library, See No. LT 9405/15/13)

2. Sixty-Second Report of the Standing Committee on Finance on Demands for Grants (2012-13) of the Ministry of Planning.

(Placed in Library, See No. LT 9406/15/13)

The Forty Sixth Report of the Standing Committee on Finance (15th Lok Sabha) relates to the examination of Demands for Grants of Ministry of Planning for the year 2011-12 was presented to Lok Sabha/laid on the Table of the Rajya Sabha on 22-12-2011.

The Sixty Second Report of the Standing Committee on Finance (15th Lok Sabha) relates to the examination of Demands for Grants of Ministry of Planning for the year 2012-13 was presented to Lok Sabha/laid on the Table of Rajya Sabha on 06-12-2012.

Action Taken Statement on the recommendations/observations contained in the Thirteenth Report of the Committee had been sent by Ministry of Planning to the Standing Committee on Finance on 21-3-2011.

The present status of implementation of the various recommendations made by the Committee as indicated in the Annexure-I and Anexure-II to my Statement is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents of this Annexure. I would request that this may be considered as read.

...(Interruptions)